

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/82(KB)2019
IA(I.B.C)/895(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS KOHINOOR STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Akash Sharma, Adv.] For the Applicant in IA no. 240 of 2023
Mr. AK Shrivastava, Adv.

Mr. Joy Saha, Sr. Adv.] For Respondent No. 3
Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

Ms. Urmil Chakraborty, Adv.] For Respondent No. 1

Mr. Snehasish Chakraborty, Adv.] For Liquidator

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/895(KB)2024**
 - a) Since the plan is approved by the CoC in the present Interlocutory Application, let the pleadings be completed within a period of two weeks.
3. Post this matter on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**